

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 2616-26163
/Genl./Circulation/West/THC/2025

Dated, Delhi the 26/9/25

Sub:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in CrI. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1283/CrI. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 2439-2450/R.R(Criminal)NW & North/RC/2025 Dated 22.09.2025 along with its enclosure i.e. Annexure 'A' (Record of 676 Cases in which all Magistrate Trial (Criminal), for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. the March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District during the period w.e.f. 01.01.2013 to 31.12.2013 pertaining to PS Model Town for weeding out) Bearing Diary No. 10119 Dated 25.09.2025 (Office of the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi) & Diary No. 11887 Dated 24.09.2025 (Office of the Principal District & Sessions Judge, Rohini Courts, Delhi) received, on the subject cited above, from Mr. Vikarm, I.d. District Judge - 01 PO MACT, North-West District/Ld. Officer In-Charge, Record Rooms, North-West & North District, Rohini Courts Complex, Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Annexure 'A' (Record of 676 Cases in which all Magistrate Trial (Criminal), for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. the March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District during the period w.e.f. 01.01.2013 to 31.12.2013 pertaining to PS Model Town for weeding out) be sent to Record Room Criminal (Metropolitan Magistrate) through Official E-Mail ID i.e. : rmw.ddc@ddc.nic.in and recordroomrohinicourts@gmail.com: rrst.ddc@ddc.nic.in within 10 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending of the Cases as mentioned in the Annexure 'A' (Record of 676 Cases in which all Magistrate Trial (Criminal), for North-West District w.e.f. Jan 2013 to Feb 2013 & North District w.e.f. the March, 2013 to Dec 2013, Rohini Courts are identified by Record Room, North-West & North District during the period w.e.f. 01.01.2013 to 31.12.2013 pertaining to PS Model Town for weeding out), for information and immediate compliance/necessary action to:-

1. All the I.d. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)
District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

PS
10/119

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH-WEST AND NORTH DISTRICTS, ROHINI COURT COMPLEX, NEW DELHI

No 2439-2450 /R.R(Criminal)NW & North/RC/2025

Dated : 22.09.2025

To,

10/119
25 SEP 2025

The Ld. Principal District & Sessions Judges,
North-West Rohini/North Rohini/South District/South-East/
New Delhi District PHC/Rouse Avenue Courts/
Central THC/West THC/East KKD/North East KKD/Shahadra KKD/
South-West District Dwarka New Delhi

Sub: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained
in Crl. Appeal No 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref: Letter /Endst. No 1283/Crl. Dated 12.01.2017 received from Hon'ble High Court of
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 676 cases in which all Magistrate Trial (Criminal), for
North-West District w.e.f Jan 2013 to Feb 2013 & North District w.e.f Mar 2013 to Dec 2013,
Rohini Courts identified during the period w.e.f 01.01.2013 to 31.12.2013 pertaining to PS
Model Town, have to be weeded out. A list of this is placed at ANNEXURE 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to
inform at the earliest as to whether any appeal/revision in respect of matters shown in
ANNEXURE 'A' are pending before the Sessions Court or any other courts, so that the relevant
record pertaining to such pending appeals/revision may not be destroyed.

Branch In-Charge, R & I Branch is directed to upload the ANNEXURE 'A' with this letter
on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District
courts to circulate the same to the courts of their district and confirmation be also sent to
Record Room Criminal (Metropolitan Magistrate) through official e-mail id i.e
rrnw.ddc@ddc.nic.in and recordroomrohiniCourts@gmail.com within 10 days. If reply not
received at the stipulated time, it will be presumed that there is no Appeal/Revision or any
other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, North-
West and North Districts Rohini Courts, Delhi.

Yours faithfully,

(Vikram)

District Judge-1 (PO MACT)
North-West District/
Officer In-Charge, Record Rooms,
North-West & North Districts,
Rohini Courts Complex, Delhi

Encl: ANNEXURE 'A'

Annexure 'A'

PS: Model for 2

2013

प्रारूप अंश २ (दिवानी) फॉर्म २/FORM R. R. (Civil) No. 2
विषयवार गोरवाण (नियम ९ देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	आदेश की प्रकृति Nature of order	आदेश की तारीख Date of order	आदेश का संक्षेप Abstract of order	आदेश पत्रों की संख्या Number of orders	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	संरक्षक का हस्ताक्षर Signature of Keeper	टिप्पणियाँ Remarks
1	2	3	4									

STAMP

24/5/13

Order

Convergent

Dr. S. M. R. P. S.

24/5/13

JANUARY 2013

1	13	Fr. 59/12	Fr. Prem Raj Sharma	27/1/13	1/13	Plan Brijpur
2	13	Fr. 41/13	Fr. Moti Singh	27/1/13	1/13	Compulsory
3	13	Fr. 656/06	Fr. Rajendra Singh	27/1/13	1/13	Abandonment (PO)
4	13	Fr. 390/12	Fr. Ashwini Kumar	27/1/13	1/13	Plan
5	13	Fr. 170/02	Fr. Rakesh Singh	27/1/13	1/13	Regulation
6	13	Fr. 63/07	Fr. Nagesh Singh	27/1/13	1/13	Regulation

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरपान (विषय 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की दिनांक Date of Receipt	क्रम सं. Serial Number	सामान का वर्ग Class of case	सामान का संख्यांक Number of case	पक्षकारों का नाम Name of parties	आपत्ति की प्रकृति और उसके लागू होने का विवरण Nature of offence and its applicability	प्रतिपक्ष आपत्ति की दिनांक Date of trial or trial	वर्णन आपत्ति का विवरण Abstract of the case	सामान पत्रों की संख्या Number of papers	सामान का विवरण आपत्ति के सामान का विवरण Name of court according to case	नष्ट करने की दिनांक Date of destruction	सामान रखने वाले का हस्ताक्षर Signature	सामान रखने वाले का नाम Name
1	2	3	4	5	6	7	8	9	10	11	12	13

7/13	MT	GR 475/04	8	Hukam Singh Bhatnagar	8/13	1	101	Admitted
8/13	MT	GR 178/02	8	Patil Singh 279/338 12	9/13	1	123	Compacted
9/13	MT	GR 165/04	8	Sunil Kumar 379/04	9/13	1	127	Archived
10/13	MT	GR 16/04	PRO. n	Debut Beg Bhandari	9/13	1	169	File

11/13	MT	GR 675/04	8	Singh Singh 279/338 12	10/13	1	113	Compacted
12/13	MT	GR 617/04	8	Madan Singh 279/338 12	10/13	1	99	Admitted
13/13	MT	GR 148/04	8	Gurdeep Singh 279/338 12	10/13	1	185	Admitted
14/13	MT	GR 148/04	8	Abdul Razvi 279/338 12	11/13	1	131	Admitted
15/13	MT	GR 132/06	8	Rajesh 16 279/338 12	11/13	1	135	Compacted
16/13	MT	GR 112/00	8	Marwan Lal Bhatnagar	11/13	1	100	File
17/13	MT	GR 112/00	8	Vikram Singh 379/04	11/13	1	292	Admitted

179 ③

प्रारूप आले आले (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार्ता गोश्वारा (विषय 9 संविधान) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले की संख्या Class of case	मामले की संख्या Number of case	पक्षकारों का नाम Name of parties	अपील की प्रकृति और उसके लागू होने का स्थान Nature of appeal and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का सारांश Abstract of final order	कागज पत्रों का संख्या Number of papers	मायने का निर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अधिकृत का हस्ताक्षर Signature
1	2	3	4	5	6	7	8	9	10	11	12

18/11/97	3	Ar. Sum.	8	Learning for 2000				11 1/3	1/105		Agarwal
19/11/97	13	Ar. 198/97	P.P.O.	no Release Hygiene Products for 2000				11 1/3	1/105		Shree
20/11/97	13	Ar. 179/97	Ar.	Ar.				11 1/3	1/105		Shree
21/11/97	3	Ar. 71/09	8	Shiv Kumar	379/11/18 Ar.			12 1/3	1/173		Ar.
22/11/97	3	Ar. 11/97	8	Ar. 11/97	22/8/97 Ar.			12 1/3	1/105		Ar.
23/11/97	3	Ar. 11/97	8	Ar. 11/97	22/8/97 Ar.			12 1/3	1/105		Ar.
24/11/97	12	Ar. 993/05	8	Satish Ar.	22/8/97 Ar.			12 1/3	1/105		Ar.
25/11/97	12	Ar. 592/99	8	Mohd. Iqbal	379/11/18 Ar.			12 1/3	1/105		Ar.
26/11/97	13	Ar. 11/97	8	Sudesh Kumar	Ar. 11/97			12 1/3	1/73		Ar.
27/11/97	13	Ar. 11/97	8	Rajender Ar.	Ar. 11/97			12 1/3	1/73		Ar.
28/11/97	13	Ar. 516/03	8	Raj Kumar	Ar. 516/03			12 1/3	1/105		Ar.

Model Form

प्रारूप आर आर (दियानी) सं 2 FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अदालत की प्रकृति और मामले का वर्णन Nature of offence and law applicable	आदेश की तारीख Date of that order	अदालत का संख्यांक Abstract of the order	कागज़ पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अधिकृत की हस्ताक्षर Signature	टिप्पणी Remarks
30/13	13	Fr	56/13	82	Punjab	15/13	1/75	Fr				
31/13	13	Fr	201/13	82	Anil Tank	15/13	1/115	Fr				
32/13	13	Fr	808/13	82	Phoolwar	14/13	1/77	Fr				
33/13	13	Fr	205/13	82	Phoolwar	16/13	1/87	Fr				

34/13	13	Fr	48/13	82	Mohindpur	19/13	1/111	Fr				
35/13	13	Fr	108/13	82	Rajpur	21/13	1/93	Fr				
36/13	13	Fr	108/13	82	Lachar	21/13	1/93	Fr				
37/13	13	Fr	766/13	82	Patwar	21/13	1/77	Fr				
38/13	13	Fr	119/13	82	Zahid Abbas	21/13	1/77	Fr				

(B)

प्रारूप आर आर (दिवानी) सं- 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Num- ber	मामले का वर्ग Class of case	मामले का संख्या Number of case	पक्षियों का नाम Name of parties	अपील की प्रकृति और लागू होने वाला अधिनियम Nature of appeal and law applicable	अपील की तारीख Date of final order	अपील का संख्या Abstract of final order	आपने पत्रों का संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायाधीश का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अधीनस्थ की हस्ताक्षर Record Keeper's Signature	टिप्पणी Remarks
39/13	13	FR	244/13	S. Pathan	अपील	21/13	1/22	1/22	1/22	1/22	1/22	1/22
40/13	13	FR	524/13	S. Rajesh	अपील	22/13	1/22	1/22	1/22	1/22	1/22	1/22
41/13	13	FR	125/13	S. Suresh	अपील	22/13	1/22	1/22	1/22	1/22	1/22	1/22
42/13	13	FR	277/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
43/13	13	FR	255/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
44/13	13	FR	132/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
45/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
46/13	13	FR	132/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
47/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
48/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
49/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
50/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
51/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
52/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
53/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
54/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
55/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
56/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
57/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
58/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
59/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22
60/13	13	FR	155/13	S. Manoj	अपील	23/13	1/22	1/22	1/22	1/22	1/22	1/22

1840

प्रारूप आर आर (दिवानी) से 2/FORM R. R. (Civil) No. 2
विनयवार गोश्वारा (विषय 9 धारा 9) SUBJECT-WISE GOSHWARA (SEE RULE 9)

8/2/13

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	आमले का वर्ग Class of case	आमले का संख्यांक Number of case	पक्षियों का नाम Name of parties	अपील की प्रकृति और वकील का नाम Nature of appeal and lawyer's name	अपील आदेश की तारीख Date of final order	अपील आदेश का संक्षेप Abstract of final order	आगत पत्रों की संख्या Number of papers	आमले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिहितपत्रक का रजिस्ट्रार की हस्ताक्षर Signature of Registrar	टिप्पणियाँ Remarks
--------------------------------------	---------------------------	-------------------------------	------------------------------------	------------------------------------	--	---	---	--	---	---	--	-----------------------

50/13 RE 887/12 & Suresh Kumar dt. 12/1/13 30/13 1/13 (Po)
51/13 RE 705/12 & Bhanu Singh 30/13 1/13 1/13
52/13 RE 109/13 PPO w R. S. Ambekar 30/13 1/13
53/13 RE 4/13 PPO w Suresh Kumar 30/13 1/13

54/13 RE 61/13 PPO w B. N. Madhavan 30/13 1/13
55/13 RE 630/12 & Anil Kumar 30/13 1/13
56/13 RE 450/12 & Gulshan @ Gulshan 30/13 1/13
57/13 RE 882/12 & Dilip @ Gadda 30/13 1/13
58/13 RE 12/13 & J. Harsh 30/13 1/13 (Po)
59/13 RE 437/13 & Indrajit Singh 30/13 1/13
Received G. A. O. 01 to 59 for furnish. Sanjay 16/07/2013

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	सिप्ले का वर्ग Class of case	सिप्ले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
60/13 MT	RA-122/07	SA	Sana	February 1973	61/10 E.A. A.A.			22/13	1/115		Agarwal	
61/13 MT	RA-141/09	SA	Pamela etc (Lawyer & Braham)	1907	3/10/13			22/13	1/587		Agarwal (P.O.)	
62/13 MT	RA-70/01	SA	Dharm P. Sana	(P.O.)	3/10/13			22/13	1/100		(P.O.)	
63/13 MT	RA/CC-531/10	SA	Vishal S. Kaur	19/10/00	SA			22/13	1/89		Agarwal	
64/13 MT	RA-209/01	SA	Sana P. Sana	(P.O.)	SA			22/13	1/320		Agarwal	
65/13 MT	RA-52/02	SA	Sana P. Sana	(P.O.)	SA			22/13	1/101		Agarwal	
66/13 MT	RA-625/02	SA	Narain Kumar	28/3/88	SA			22/13	1/101		Agarwal	
67/13 MT	RA-554/05	SA	Vikas	3/10/13	SA			72/13	1/97		Agarwal	
68/13 MT	RA-319/04	SA	Anil H. Bantel	SSA	SA			72/13	1/49		Agarwal	
69/13 MT	RA-306/06	SA	Rajeev Bantel	19/10/00	SA			72/13	1/475		Agarwal	
70/13 MT	RA-1406/06	SA	Deepak	29/3/88	SA			72/13	1/35		Agarwal	

73
M-1
297113
74
M-1

~~Mr~~
~~79~~
~~Mr~~
~~80~~
~~Mr~~

GAIGIPAKSH - 5731 Tis Hazari - 05-01-2011.

क्रमांक Date of Receipt	क्रम सं. Serial Number	मानले का वर्ग Class of case	सामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	नामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नाश करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

93	13	RE	388/11	SR	AKASH VING	37/33/12	27/13	1	PO	1/33	Abstract
94	13	RE	658/02	SR	Mohd. Hameed	25/5/12	27/13	1	1/33	1/33	Abstract
95	13	RE	26/11	SR	Neem. 16	25/5/12	27/13	1	1/33	1/33	Abstract

96	13	RE	15/10	SR	Vinod Kumar	01/11/12	4/13	1	1/33	1/33	Abstract
97	13	RE	29/01	SR	Abid Khan	27/3/12	4/13	1	1/33	1/33	Abstract
98	13	RE	70/08	SR	Ramesh Chandra	3/11/12	4/13	1	1/33	1/33	Abstract
99	13	RE	11/13	SR	Cancelled	36/11/12	5/13	1	1/33	1/33	Abstract
100	13	RE	11/3/11	SR	Ramesh Chandra	3/11/12	5/13	1	1/33	1/33	Abstract
101	13	RE	19/1/09	SR	Pankaj Kumar	36/3/12	5/13	1	1/33	1/33	Abstract

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवाण (विषय 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्र. सं. Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अभियोग की प्रकृति Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	फाइल पत्रों की संख्या Number of papers	मामले का निनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
12/13 MT	103	HR	651/0	8	Krishan Gwif 288/2004 IL				6-3/13	1/197	Amg	
103/13 MT	103	HR	118/11	8	Comellat 302 IL				6-3/13	1/295	Comellat	
104/13 MT	104	HR	190/08	8	Pavinder Singh 323/2004 @ San 3/2004				6-3/13	1/99	Agguth	
105/13 MT	105	HR	723/02	8	Kedda 302/2004 339 IL				6-3/13	1/81	Agguth	
106/13 MT	106	HR	435/96	8	Shaban Ali Thakur 257/2004				6-3/13	1/187	Agguth	
107/13 MT	107	HR	64/05	8	Sanjay P. Bhujar 285/57 IL				7-3/13	1/191	Agguth	
108/13 MT	108	HR	359/06	8	Narman Ram 279/337 IL				8-3/13	1/91	Comellat	
109/13 MT	109	HR	622/00	8	Satpal 279/338 IL				8-3/13	1/159	Comellat	
110/13 MT	110	HR	455/06	8	Sabhar 25/57/50 IL				8-3/13	1/99	Agguth	
111/13 MT	111	HR	182/02	8	Bhupender Singh vs Daljit Singh 2004				8-3/13	1/113	DAW	
112/13 MT	112	HR	176/00	8	Bhim Yadav 323/24/2004				8-3/13	1/125	Agguth	

Server5/F Tis Hazari/6231 Tis Hazari

ग्राह्य आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवाण (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

क्रमांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तिथि Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	अभिलेखण के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
MT	113	13	hr-477/04	SR	Ram-dar Tawar 320/04				9 3/13	1/99	lok Adhar	
MT	114	13	hr-559/06	SR	Raj Kumar 325/30/04				9 3/13	1/185	lok Adhar	
MT	115	13	hr-118/10	SR	Naraj 314/30/04				9 3/13	1/95	lok Adhar	
MT	116	13	hr-124/05	SR	Rajendra Gopal vs Rupa Lal 392/313/04				9 3/13	1/121	lok Adhar	
					Attorney Mr. 133/07 Mr. 1392/323, 144 (5/15)							
MT	118	13	hr-297/05	SR	Rajendra Gopal 305/30/04				9 3/13	1/119	lok Adhar	
MT	118	13	hr-368/05	SR	Ganesh Gopal vs Not known 150/3/04				11 3/13	1/51	Sine-die	
MT	119	13	hr-251/05	SR	Ram Lal Ram 21/04				11 3/13	1/73	Agenda	
MT	120	13	hr-75/05	SR	Rajendra 454/380/04				12 3/13	1/93	Cambridge Hre/udgane	
MT	121	13	hr-520/08	SR	Shakti 25/04/04				12 3/13	1/95	Agenda	
MT	122	13	hr-48/04	SR	Mohan Ram 21/04				13 3/13	1/115	King	
MT	123	13	hr-472/04	SR	Naseem 209/338/04				13 3/13	1/123	Cambridge	

Server5/D Tis Hazari/6231 Tis Hazari

127

1	2	3	4	5	6	7	8	9	10	11	12	13
की तारीख Date of Receipt	संख्या Serial Number	का नं. of case	संख्या Serial Number of case	पक्षकारी का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	प्रामाण्य का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
127	13	HR 344/12	87	Cancellor 3 HR		15/13	1/77		Cancellor			
125	13	HR 354/12	87	Anil Sharma 14/148/12		13/13	1/449		Agarwal			
126	13	HR 31/08	87	Vijay 25/338 HR		14/13	1/133		Comp. day			
127	13	HR 364/09	87	① Wickete Arz ② Munni Lal ③ Markden P		15/13	1/449		Agarwal			

128	13	HR 609/09	87	Pradeep Kumar 25/338 HR		15/13	1/133		Agarwal			
129	13	HR 609/09	87	Pradeep Kumar 25/338 HR		15/13	1/133		Agarwal			
130	13	HR 175/12	87	Vinod Kumar 25/338 HR		15/13	1/85		Agarwal			
131	13	HR 110/05	87	Pradeep Kumar 14/148/12		15/13	1/357		Agarwal			
132	13	HR 173/07	87	Anand Mehta 25/338 HR		16/13	1/191		Comp. day			
133	13	HR 189/00	87	Haras Singh 25/338 HR		16/13	1/355		Agarwal			
134	13	HR 215/09	87	Gurdeep Kumar 22/338 HR		16/13	1/133		Comp. day			

क्र. सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्या Number of case	पक्षों का नाम Name of parties	अपराध की प्रकृति और इसके लागू होने वाली विधि Nature of offence and law applicable	अंतिम आदेश की तिथि Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले को विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	अभिलेखण के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
135	13	HR	509/98	82	LAKHAN	452/302/801	19/13	1/131	19/13	1/131	Plg Baga & R2
136	13	HR	451/07	82	Vikas	26/51/501	19/13	1/107	19/13	1/107	Agenda
137	13	HR	131/00	82	Bhambha & Anny	425/427/101/104	19/13	1/420	19/13	1/420	Agenda
138	13	HR	167/06	82	Pramod Kumar	379/101/104	20/13	1/65	20/13	1/65	Agenda
139	13	HR	101/04	82	Mudani Pal	61/101/04	20/13	1/55	20/13	1/55	Agenda

140	13	HR	52/13	82	Gulger	27/13	20/13	1/125	20/13	1/125	Agenda
141	13	HR	519/04	82	Mamoon	16/55/101	20/13	1/139	20/13	1/139	Agenda
142	13	HR	363/05	82	Gulger	61/101/04	21/13	1/11	21/13	1/11	Agenda
143	13	HR	508/06	82	Vimal	61/101/04	21/13	1/65	21/13	1/65	Agenda
144	13	HR	606/00	82	Gulger	27/13	21/13	1/132	21/13	1/132	Agenda
145	13	HR	985/76	82	Dheeraj	61/101/04	21/13	1/65	21/13	1/65	Agenda
146	13	HR	266/11	82	Rajesh	27/13	22/13	1/129	22/13	1/129	Agenda

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवा (निचम 9 देखिए)/SUBJECTWISE GOSIWARA (SEE RULE 9)

क्र. सं. Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अनिम आदेश की तारीख Date of final order	अनिम आदेश का मसौदा Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले को विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
147	13	AR	33/12	SR	Rajan Chandra 27/3/14					22/3/13	1/131	Completed
148	13	AR	2/10	SR	Anil 21/5/15					22/3/13	1/132	Completed
149	13	AR	52/10	SR	Ashwajit 37/11/14					22/3/13	1/133	Completed
150	13	AR	24/10	SR	Ram Shashi Bhushan 38/1/14					22/3/13	1/134	Completed
151	13	AR	17/12	SR	Pranav 27/3/14					22/3/13	1/135	Completed
152	13	AR	17/12	SR	Vijay Kumar 39/8/14					22/3/13	1/136	Completed
153	13	AR	65/10	SR	Raj Kishan de Githan 60/154					22/3/13	1/137	Completed
154	13	AR	65/10	SR	Raj Kishan de Githan 60/154					22/3/13	1/138	Completed
155	13	AR	17/12	SR	Arjun @ Lal 37/11/14					22/3/13	1/139	Completed

160

प्रतिप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवाण (नियम 9 देखिए)/SUBJECT-WISE GOSHIWARA (SEE RULE 9)

क्रमांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का नंबर Number of case	पक्षकारों का नाम Name of parties	अपराध का प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

156	13	hr	238/01	82	Mahabadi & Dhanuadi	3/13/01		17/13	1/115			trading
MT												
157	13	hr	564/01	82	Raj Kumar	301/3/11		17/13	1/75			Aggrieved
MT												
158	13	hr	645/01	82	Ashok	1/6		17/13	1/121			Aggrieved
MT												
159	13	hr	53/00	82	Bahadur Singh	2/19/338/11		17/13	1/129			Aggrieved
MT												
160	13	hr	454/01	82	Ravi Ashok	452/38/01		17/13	1/129			PO
MT												
161	13	hr	62/01	82	Indrajit	2/2/337/11		27/13	1/113			Aggrieved
MT												
162	13	hr	58/00	82	Sahdev Kumar	605/3/11		27/13	1/121			Aggrieved
MT												
163	13	hr	158/00	82	Miner Kalla di	323/3/01		37/13	1/175			Aggrieved
MT												
164	13	hr	506/06	82	Gurjit Singh	712/15/01		37/13	1/131			Aggrieved
MT												
165	13	hr	89/12	82	Vinod	1/6		37/13	1/85			Aggrieved
MT												
166	13	hr	289/01	82	Ajay	2/11/18/01		37/13	1/103			Aggrieved
MT												
167	13	hr	54/06	82	Sanjay	2/24/01		37/13	1/155			Aggrieved
MT												

Sd/- T. H. ...

प्रारूप आर आर (दिवानी) सं 2/FORM R.R. (Civil) No. 2
विषयवस्तु (विषय 9 देखिए)/SUBJECTWISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उससे लागू होने वाला कानून Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों का संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट होने की तारीख Date of destruction	प्रतिवेक्षणकर्ता का हस्ताक्षर Signature of Record Keeper	टिप्पणी Remarks
--------------------------------------	---------------------------	--------------------------------	-------------------------------------	-------------------------------------	---	---	---	---	--	---	---	--------------------

1	2	3	4	5	6	7	8	9	10	11	12	13
168 MT	13	Ar	7/13	Refers to	Grp in Shikra Grp 15/13			4 ^y / ₁₃	1/257			Declined
169 MT	13	Ar	72/12	&	Rajendra 6/11/12			5 ^y / ₁₃	1/11			Done
170 MT	13	Ar	60/15	&	Jasbir Singh 27/1/15			5 ^y / ₁₃	1/151			Agreed
171 MT	13	Ar	802/11	&	Shri A. H. T. C.			5 ^y / ₁₃	1/49			Agreed
172 MT	13	Ar	63/12	&	Carulla 363/12			6 ^y / ₁₃	1/35			Cancelled
173 MT	13	Ar	7/13	&	Carulla 363/12			6 ^y / ₁₃	1/35			Cancelled
174 MT	13	Ar	74/12	&	Rajendra Varma 28/12			8 ^y / ₁₃	1/509			Declined
175 MT	13	Ar	96/12	&	Sankar Gupta 27/1/13			9 ^y / ₁₃	1/92			Agreed
176 MT	13	Ar	638/15	&	An P. M. 25/1/15			9 ^y / ₁₃	1/162			PO Agreed
177 MT	13	Ar	638/15	&	An P. M. 25/1/15			9 ^y / ₁₃	1/162			PO Agreed
178 MT	13	Ar	33/12	&	M. S. G. 33/12			9 ^y / ₁₃	1/91			DND
179 MT	13	Ar	106/12	&	Shri Kumar 6/11/12			10 ^y / ₁₃	1/11			Agreed
180 MT	13	Ar	312/11	&	Riya Prashant 11/1/11			11 ^y / ₁₃	1/139			DND

155 Rabi 11/11/13 प्रासंगिक आर आर (12वानी) से 2/FORM R. R. (CIVIL) No. 2

विषयवार गणना (विषय 9 देखिए) SUBJECT-WISE GOSHIWARA (SEE RULE 9)

क्र. को तारीख Date of Receipt	क्रम सं. Serial Num- ber	मामले का वर्ग Class of case	सुनि- का मात्रा Number of case	पक्षकारी का नाम Name of parties	आदेश की प्रकृति और न्यायिक प्रणालि Nature of order and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संख्या Abstract of final order	कामज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	सिफारिशकर्ता की हस्ताक्षर Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

180/13	13	हे. 123/11	8	Sita b/f m -					11/13	1/123	Line	
181/13	13	हे. 29/15	8	Ranjay b/f m -					11/13	1/83	Underline	
182/13	13	हे. 138/12	8	Ram Pranno b/f m -					11/13	1/127	Aggrieved	
183/13	13	हे. 136/16	8	Ram Pranno b/f m -					12/13	1/103	Aggrieved	
184/13	13	हे. 131/15	8	Vishal Kumar b/f m -					12/13	1/77	Aggrieved	
185/13	13	हे. 13/11	8	Abdul Karim b/f m -					12/13	1/105	Aggrieved	
186/13	13	हे. 298/11	8	Rattan Singh b/f m -					12/13	1/105	Compromise	
187/13	13	हे. 291/10	8	Peer Mohd b/f m -					12/13	1/127	Compromise	
188/13	13	हे. 660/11	8	Ram Narain b/f m -					13/13	1/853	Wk. Adh.	
189/13	13	हे. 33/11	8	Ram b/f m -					13/13	1/273	Wk. Adh.	
190/13	13	हे. 33/11	8	Ram b/f m -					13/13	1/125	Wk. Adh.	
191/13	13	हे. 15/15	8	Rajman b/f m -					15/13	1/105	Aggrieved	

Subject List (11/11/13)

9/3/13

प्राकृत्य/आर (दियनी) सं-2-FORM R. R. (Civil) No. 2
विषय-विशेष (विषय 9 (अंग्रेजी)/SUBJECT-WISE GOSIWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उससे लागू होने वाला कानून Nature of offence and law applicable	अनिवार्य आदेश की तारीख Date of final order	अनिवार्य आदेश का संख्यांक Abstract of final order	कार्यवाही की संख्या Number of papers	मामले का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिभाषक का हस्ताक्षर Signature Record Keeper's	टिप्पणी Remarks
---------------------------------	---------------------------------	--	---	---	---	--	---	---	---	---	---	--------------------

192/13	MR	HR	742/16	S	Tulsi 27/3/81R	15/13	1/122	Compensation				
193/13	MR	HR	568/12	S	Wahid Kumar 27/3/81R	15/13	1/113	Compensation				
194/13	MR	HR	620/5	S	Vijay Kumar 27/3/81R	14/13	1/101	Aggravated				
195/13	MR	HR	304/11	S	Jasdeep 27/3/81R	16/13	1/152	Compensation				
196/13	MR	HR	13/29	S	Kalish Kumar 27/3/81R	16/13	1/109	Aggravated				
197/13	MR	HR	92/14	S	Sunil Kumar 27/3/81R	16/13	1/95	Aggravated				
198/13	MR	HR	723/14	S	Om Prakash Samant 27/3/81R	16/13	1/79	Aggravated				
199/13	MR	HR	6/12	S	Reena Singh 27/3/81R	17/13	1/87	Aggravated				
200/13	MR	HR	437/12	S	Mamta Singh 27/3/81R	17/13	1/171	Aggravated				
201/13	MR	HR	27/11	S	Kishore 16/6/81R	17/13	1/91	Aggravated				
202/13	MR	HR	685/14	S	Vinod Kumar 27/3/81R	20/13	1/210	Aggravated				

SECRETARY TO THE COURT

प्राथम्य आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवस्तु गोश्वारा (नियम 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्रतिपत्र को दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्या Number of case	पक्षों में का नाम Name of parties	आदेश के प्रकृति और प्रकृति का वर्णन Nature of order and how specific	आदेश का दिनांक Date of final order	आदेश का विवरण Abstract of final order	प्रतिपत्रों की संख्या Number of papers	आदेश के विवरण का नाम Name of court deciding case	आदेश के दिनांक Date of destruction	आदेश के विवरण का नाम Name of Record Keeper's Signature	टिप्पणी Remark
1	2	3	4	5	6	7	8	9	10	11	12	13

203/13 फर 25/02 & Panchdhar 27/02 23/13 1/292 Agnath

204/13 फर 25/02 & ① Chand Mohan 28/02 25/13 1/377 (Po)

205/13 फर 25/02 & Karam 27/03/13 27/13 1/105 Compd

206/13 फर 25/02 & Janak 27/03/13 27/13 1/193 Agnath (Po)

207/13 फर 28/06 & Taraman 28/06 28/13 1/71 Agnath

208/13 फर 28/06 & Raju 28/06 28/13 1/71 Agnath

209/13 फर 28/06 & Anulok 28/06 28/13 1/71 Agnath

210/13 फर 28/06 & Sanjay 28/06 28/13 1/155 Compd

211/13 फर 28/06 & Ramesh Chandra 28/06 28/13 1/87 Agnath

212/13 फर 28/06 & Arun 28/06 28/13 1/72 Agnath

213/13 फर 28/06 & 214/13 28/06 28/13 1/103 Agnath

214/13 फर 28/06 & Kamal 28/06 28/13 1/193 Compd

Signature of the Officer

प्रारूप आले आर० (दिवाणी) सं० 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (विषय १ देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं० Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसका लागू होने वाला कानून Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का निनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	समिति की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

215/13 हे 574/07 & Navin Bhandari 452 207/13 1/13 Dismissed

216/13 हे 318/05 & Mustafa Khan (Plea Bargain) 473 1/13 Dismissed

217/13 हे 411/04 & T. Periyasamy 929 (Plea Bargain) 304/13 673 1/13 Dismissed

218/13 हे 201/08 & Pankaj Kumar 277/304/13 124/13 1/31 Filed
Received G. No. 155 to 218
LDC 30/6/15

219/13 हे 773/08 & Govind 61/13 1/13 1/75 Filed

220/13 हे 416/06 & Govind 61/13 1/13 1/75 Filed

221/13 हे 121/09 & Govind 61/13 1/13 1/53 Filed

222/13 हे 416/03 & Mughal 277/338/12 1/13 1/189 Compounded

223/13 हे 319/08 & Chandrasekar 279/338/12 1/13 1/127 Compounded

224/13 हे 129/09 Ashish Jaiswal vs. M. G. Ram 279/338/12 1/13 1/127 Compounded

225/13 हे 129/09 Ashish Jaiswal vs. M. G. Ram 279/338/12 1/13 1/127 Compounded

226/13 हे 129/09 Ashish Jaiswal vs. M. G. Ram 279/338/12 1/13 1/127 Compounded

227/13 हे 129/09 Ashish Jaiswal vs. M. G. Ram 279/338/12 1/13 1/127 Compounded

[illegible]

225	13	hr 152/03	8	Gulshan bintur	35	1	Agulha
226	13	hr 78/02	8	Mohd. Aarif Aslam	35	1	Agulha
227	13	hr 207/08	8	Kamal P. Guler 371	45	1	Agulha
228	13	hr 342/09	8	Sayed Mahmood 371	45	1	Agulha
229	13	hr 223/02	8	Shahid Ali 371/371	45	1	Agulha
230	13	hr 123/02	8	Shahid Ali 371/371	45	1	Agulha
231	13	hr 271/07	8	Shahid Ali 371/371	45	1	Agulha
232	13	hr 781/03	8	Shahid Ali 371/371	45	1	Agulha
233	13	hr 68/01	8	Shahid Ali 371/371	45	1	Agulha
234	13	hr 136/02	8	Shahid Ali 371/371	45	1	Agulha
235	13	hr 207/08	8	Shahid Ali 371/371	45	1	Agulha

विषयवार गोष्ठ्यात (नियम १) च्या अन्वयेने DIRECT-WISE GOSHWARA (SEE RULE 9)

SECRET

प्रारूप आर आर (द्वितीय) सं 2 FORM R. R. (Civil) No. 2
विषयवार गोरवान (विषय 9) SUBJECT-WISE GOSHWARA (SERIAL 9)

क्र. सं. Date of Receipt	क्रम सं. Serial Number	मामने का क्र. Class of case	मामने का क्र. Number of case	पक्षकार का नाम Name of parties	अपील का प्रकार Nature of appeal and law involved	अपील की तारीख Date of final order	अपील का प्रकार Nature of final order	कागज पत्रों की संख्या Number of Papers	मामने का विवरण Name of court deciding case	नष्ट करने की तारीख Date of destruction	रजिस्ट्रार की हस्ताक्षर Signature	टिप्पणी Remarks
-----------------------------	---------------------------	--------------------------------	---------------------------------	-----------------------------------	---	--------------------------------------	---	---	---	---	--------------------------------------	--------------------

248	12	HR	392/11	Raj Kumar vs. State		22/5/13	1/183	Agenda				
249	13	HR	26/13	Babin Khan vs. State		22/5/13	1/77	Completed				
250	12	HR	76/07	Gurinder Singh vs. State		22/5/13	1/95	Order				
251	13	HR	163/03	Mansingh vs. State		22/5/13	1/137	Order				

252	13	HR	182/11	Devendra vs. State		22/5/13	1/135	Completed				
253	13	HR	342/11	Devendra Pasra vs. State		22/5/13	1/107	Completed				
254	13	HR	85/05	Deepa vs. State		22/5/13	1/253	Completed				
255	13	HR	515/06	Dev Narayan vs. State		22/5/13	1/83	Completed				
256	13	HR	8/11	Uttam Kumar vs. State		22/5/13	1/25	Agenda				
257	13	HR	318/07	Uttam Kumar vs. State		22/5/13	1/81	Agenda				
258	13	HR	149/05	Bhagat vs. State		22/5/13	1/81	Agenda				

प्रमाण और आर (दिवाणे) सं 2-FORM R. R. (Civil) No. 2
विषय-विशेष (विषय 9 देखें) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मायने का नंबर Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और आदेश की तिथि Nature of offence and date of final order	अंतिम आदेश का मसौदा Abstract of final order	कगज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तिथि Date of destruction	प्रतिवेदनकर्ता का हस्ताक्षर Reconf. Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12

259) 13 फर 182/04 Sr. Taper ch 379/100/Bm 22⁵/₁₃ 1/295 Agnitha

260) 13 अ 77/13 Vikal Sy. n. Sr. M-Tom MISC 22⁵/₁₃ 1/297 Disposed

261) 13 फर 130/13 Sr. Cancellah n. n. n. 22⁵/₁₃ 1/295 Cancelled

262) 13 फर 706/00 Sr. Dhanubate n. n. n. 22⁵/₁₃ 1/315 Agnitha

263) 13 फर 130/13 Sr. n. n. n. 22⁵/₁₃ 1/295 Agnitha

264) 13 फर 285/07 Sr. P. n. n. 22⁵/₁₃ 1/295 Agnitha

265) 13 फर 352/06 Sr. n. n. n. 22⁵/₁₃ 1/295 Agnitha

266) 13 फर 200/00 Sr. n. n. n. 22⁵/₁₃ 1/295 Agnitha

267) 13 फर 109/13 Sr. P. n. n. 22⁵/₁₃ 1/295 Agnitha

268) 13 फर 457/00 Sr. n. n. n. 22⁵/₁₃ 1/295 Agnitha

269) 13 फर 80/04 Sr. Sanjeev Kany 22⁵/₁₃ 1/295 Agnitha

270) 13 फर 80/04 Sr. Sanjeev Kany 22⁵/₁₃ 1/295 Agnitha

271) 13 फर 80/04 Sr. Sanjeev Kany 22⁵/₁₃ 1/295 Agnitha

272) 13 फर 80/04 Sr. Sanjeev Kany 22⁵/₁₃ 1/295 Agnitha

224/PC

प्रारूप आर आर (दिवानी) से 2/FORM R. R. (Civil) No. 2
विषयवार गील्यात (नियम 9 (अध्याय) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of Case	मामले का संख्यांक Number of Case	पक्षधारी का नाम Name of party	अग्रिम की प्रकृति और उसके समुचित वर्ग Nature of action and its proper class	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अंतिम विवरण Final Remarks
25/11/13	870	Ar	25/13	Sr. Pignat	27/3/13	1/13	1/73	Completed			
27/11/13	871	Ar	5/13	Sr. Srekh	11/7/13	1/13	1/109	Underscore			
27/11/13	872	Ar	8/13	Parminder Singh	Sachin Dns	1/13	1/53	Completed			
27/11/13	873	Ar	14/13	Sachin Dns	3/1/13	1/13	1/102	Completed			
27/11/13	874	Ar	30/13	Rajendra	36/1	1/13	1/271	Completed			
27/11/13	875	Ar	89/13	Tilath	25/11/13	1/13	1/122	Completed			
27/11/13	876	Ar	26/13	Sunny	25/11/13	1/13	1/182	Underscore			
27/11/13	877	Ar	14/13	Sachin	3/1/13	1/13	1/163	Completed			
27/11/13	878	Ar	8/13	Anil	27/11/13	1/13	1/98	Completed			
27/11/13	879	Ar	11/13	Rajendra	11/11/13	1/13	1/243	Completed			

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयक गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का नाम Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायमय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेतापाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

281	13	ह. 281/07	8	Shera Sher 281/07	u 6/13	1/45	Agg. 13					
282	13	ह. 492/07	8	Maharaj Singh 320/07	u 6/13	1/87	Agg. 13					
283	13	ह. 429/00	8	Sukhinder 399/00	u 6/13	1/229	Agg. 13					
284	13	ह. 429/05	8	Pardes 323/05	u 6/13	1/192	Agg. 13					
285	13	ह. 691/00	8	Raj Kumar Raj 61/00	u 6/13	1/113	Agg. 13					
286	13	ह. 432/08	8	Maharaj 432/08	u 6/13	1/15	Agg. 13					
287	13	ह. 499/08	8	Maharaj 499/08	u 6/13	1/151	Agg. 13					
288	13	ह. 499/08	8	Gurpreet 499/08	u 6/13	1/192	Agg. 13					
289	13	ह. 499/08	8	Kaptaan Singh 499/08	u 6/13	1/5	Agg. 13					
290	13	ह. 334/02	8	Sara 334/02	u 6/13	1/233	Agg. 13					
291	13	ह. 489/00	8	Anand 489/00	u 6/13	1/175	Agg. 13					
292	13	ह. 56/08	8	Pardes 56/08	u 6/13	1/297	Agg. 13					



295/PC

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
 हिंदुस्तान गौश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षियों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता के इम्तादाद Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

293/13 हे 339/म & Rishal Mohan 29/12/13 1/145 Agnath

294/13 हे 703/म & Mann 37/1/14 1/85 Abnath

295/13 हे 100/म & Vikas Chandra 37/1/14 1/299 Absconding (PO)

296/13 हे 271/म & Ganesha 37/1/14 1/189 Absconding (PO)

297/13 हे 37/म & Rishal Mohan 29/12/13 1/145 Agnath

298/13 हे 37/म & Kuldeep Pat 37/1/14 1/297 Agnath

299/13 हे 258/12 & Vikas Chandra 37/1/14 1/181 Agnath

300/13 हे 17/13 ARMC u Nasiruddin 11/2/14 1/25 Agnath

301/13 हे 18/13 ARMC u Parveen Khatun 25/12 1/25 Agnath

302/13 हे 19/13 ARMC u Kishan Kumar 25/12 1/25 Agnath

303/13 हे 20/13 ARMC u 4th Parveen & 1/25 Agnath

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरखाव (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक की तारीख Date of Receipt	क्रम सं. Serial Num- ber	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपत्र के रक्षक Record Keeper's Signature	टिप्पणियां Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

304/13 R. 25/13 & Mohd. Pasha 30/3/13 26/12 1/12 Regd.

305/13 R. 16/13 ARMC vs. Karam Singh 26/12 1/12 Regd.

306/13 R. 11/13 ARMC vs. Karam Singh 26/12 1/12 Regd.

307/13 R. 25/13 & Suman 26/12 1/12 Regd.

308/13 R. 25/13 & Suman 26/12 1/12 Regd.

309/13 R. 25/13 & V. K. Singh 26/12 1/12 Regd.

310/13 R. 25/13 & D. Singh 26/12 1/12 Regd.

311/13 R. 25/13 & Kuldip Singh 26/12 1/12 Regd.

312/13 R. 25/13 & Kuldip Singh 26/12 1/12 Regd.

313/13 R. 25/13 & Gopal Singh 26/12 1/12 Regd.

314/13 R. 25/13 & Gopal Singh 26/12 1/12 Regd.

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवस्तु (संख्या/दिनांक) SUBJECT-WISE GOSHWARA (SERIAL/F)

प्राप्ति की तारीख Date of Receipt	सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारी का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कामज पत्रों की संख्या Number of papers	मामले का विवरण करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखण्ड का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

315/13 ~~for~~ 656/12 ~~&~~ Kishore Kumar 27/3/2014 28/13 1/11 Compounded
MT

316/13 ~~for~~ 51/12 ~~&~~ Brij et al 27/3/2014 28/13 1/337 Acquitted
MT

317/13 ~~for~~ 96/12 ~~&~~ Indrajeet Khater 27/3/2014 29/13 1/88 Chd
MT

318/13 ~~for~~ 143/12 ~~&~~ Haroon Singh 27/3/2014 29/13 1/119 Aborted
MT

319/13 ~~for~~ 130/12 ~~&~~ Sada Nandan 27/3/2014 29/13 1/9 Absconding
MT

320/13 ~~for~~ 121/12 ~~&~~ Manoj Kumar 27/3/2014 29/13 1/120 Aborted
MT

321/13 ~~for~~ 149/12 ~~&~~ Jeet Pr 27/3/2014 29/13 1/121 Aborted
MT

322/13 ~~for~~ 22/12 ~~&~~ Yogendra 19/12/2013 30/13 1/49 Discharge
MT

Received Gr. No. 219 to 322. on 15/01/2014

Court of Sh. Dheeraj Narain 15/1/14

323/13 77/08 s/v. J. K. Mani Lal 6/1/14 1/38 1/13 Discharge
MT

324/13 27/2/08 s/v. Ashish Gohlot 30/1/14 1/61 Discharge
MT

325/13 15/1/12 s/v. Sumit Kumar 27/2/14 1/105 Discharge
MT

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवाय (नियम 9 देखिए)/SUBJECTWISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का नाम Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज़ पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	प्रतिरक्षित करने वाले की हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
326/13	298/11	cancellation	363	2/7/13	1/109	Conceded						
327/13	468/03	S/v Mohan Singh etc	375/111	2/7/13	1/263	PC						
328/13	30/02	S/v Raminwati	61/114	2/7/13	1/109	Acquitted						
329/13	29/98	S/v Mahaveer Singh	279/332	2/7/13	1/135	Compound						
330/13	Ch. No. 126860 23/3/06 UPL 16K-9932	Rajesh	66/1920	4/7/13	1/365	PC						
331/13	667/03	S/v Gyanjyoti etc	375/111	4/7/13	1/135	Acquitted						
332/13	631/06	S/v Pawan	25/54/59	4/7/13	1/153	Acquitted						
333/13	480/07	S/v Mehboob @ Leelo	282/111	4/7/13	1/153	Acquitted						
334/13	19/110	S/v Manoj Kr Malhotra	23/24	5/7/13	1/29	Abated						
335/13	140/01	C/v Kehar Singh etc	186/332/353	5/7/13	1/231	Acquitted						
336/13	528/06	S/v Jhamman	25/54/59	10/7/13	1/231	Abated						
337/13	59/08	S/v Pawan Kumar	25/54/59	10/7/13	1/93	Acquitted						
338/13	372/07	S/v Rohit	25/54/59	10/7/13	1/109	Acquitted						
339/13	159/03	S/v Baljeet Singh	10/7/13	1/125	303/811	Convicted						

फॉर्म आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोशियारा (नियम 9 देखिए)/SUBJECT-WISE GOSHIWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारी का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	प्रामाण्य का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता के हस्ताक्षर Recorded Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
340/13	00-19/99	DDA vs	Do	R. Venkatachalar		13/1/13	1/13					Quash
341/13	266/02	Virender @	Billa	225/337		11/2/13	1/13					Compound
342/13	134/06	Foran et		325/34		11/2/13	1/13					Acquitted
343/13	254/03	Chander Bhan et		323/34		13/2/13	1/13					Lok Adalat
344/13	301/05	Gagandeep Singh		323/34		13/2/13	1/13					Lok Adalat
345/13	515/02	Sanjeev et		408/34		13/2/13	1/13					do
346/13	69/02	Rajiv @		225/34		13/2/13	1/13					do
347/13	291/08	Iqbaluddin @		325/34		13/2/13	1/13					do
348/13	534/01	Badam Singh et		325/323		13/2/13	1/13					do
349/13	426/07	Vikram et		323/34		13/2/13	1/13					do
350/13	255/08	Harminder @		325/34		13/2/13	1/13					do
351/13	258/10	Naalam late vs		Subhash Chander		499/500	13/2/13					do
352/13	48/13	Hargreet Singh vs		New Peticals		138	13/2/13					do
353/13	25/03	Ramesh Jain vs		Rajesh Yadav		156 (3)	13/2/13					do
354/13	00-114/01	Surender Hora vs		Technalub Engg		418/420	13/2/13					do

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरखा (विधम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उनको लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेतापाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
355/12		cc.	5111/01	Bachan Singh vs Rajender Singh		13/3/13						Let Adm
356/12			10/02	Audesh	279/337	16/3/13	1/13					Acquitted
357/12			496/01	Mahesh	25/54/59	16/3/13	1/10					Acquitted
358/13			430/04	Rajman	61/1/14	16/3/13	1/10					Acquitted
359/13			549/01	Anil Kumar	279/338	16/3/13	1/12					Compound
360/12		cc.	2420/8	Nawal B. Gupta vs Raghunath Dayal	200	13/3/13	1/549					Quoted
361/12			155/08	Dalbhai Singh	379/411	17/3/13	1/15					Compound
362/12			10/04	Bublee	279/337	18/3/13	1/10					Acquitted
363/12			10/04	Rohitash Kumar	25/54/59	18/3/13	1/15					Acquitted
364/13			551/06	Rajman	61/1/14	18/3/13	1/10					Acquitted
365/13			151/04	Dharmender	12/9/55	18/3/13	1/12					Fine
366/13			586/04	Anil Kumar	279/337	18/3/13	1/10					Compound
367/13			132/04	Gopal	25/54/59	19/3/13	1/10					Acquitted
368/13			405/08	Ram Sanehi	35	19/3/13	1/5					Abated
369/13			346/08	Naseem	200/411	20/3/13	1/9					P/Bogging
370/13			22/02	Ajay Narula	277/80-11	22/3/13	1/15					Acquitted
371/13			722/98									

Server 5/7 Tis Hazari/6231 Tis Hazari

प्रारूप आर आर (दिवानी) से 2/FORM R. R. (Civil) No. 2

विषयवार गोरवा (नियम 9 देखिए) SUBJECT-WISE GOSHVARA (SERULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	माफ़ी का वर्ग Class of case	माफ़ी का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाले विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज़ पत्रों की संख्या Number of papers	नामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

372/13 311/88 Chhotu Ram et 820/34 22/7/13 1/135 Compound

373/13 Ch. No. 854872 4/8/06 HR-69 1047 Romhal 66/1/92 22/7/13 1/25 Fine

374/13 Ch. No. 845002 12/7/04 DL-1PB 2936 Rawar Kumar 66/1/92 22/7/13 1/87 Fine

375/13 722/64 Sarcnetar Kumar 25/54/59 22/7/13 1/125 Acquitted

376/13 CC 2106/85 Aneta Chawrasia vs S. Joginder Singh 156/35 23/7/13 1/138 DOA

377/13 244/04 Rajman 61/1/14 23/7/13 1/131 Acquitted

378/13 04/02 Ashu Gupta 279/338 24/7/13 1/132 Compound

379/13 246/89 Bhoof 1/1/14 24/7/13 1/133 Compound

380/13 88/09 Raj Kumar 25/54/59 25/7/13 1/134 Acquitted

381/13 291/98 Ganesha 279/304 25/7/13 1/135 Acquitted

382/13 368/02 Gautam waswani et 452/324/006 25/7/13 1/136 Acquitted

383/13 368/02 attached file cc 298/83 Vilayati Rom vs Govind

384/13 181/89 Gudsan @ Tooman 61/1/14 28/7/13 1/87 Fine

385/13 289/00 Uttom Batakash et 288/332 28/7/13 1/163 Compound

386/13 505/05 Rajpal 279/304 26/7/13 1/165 Acquitted

387/13 505/05 Robin Mandal 321/44 27/7/13 1/115 DOA

388/13 505/05 Shishpal et 379/411 27/7/13 1/149 DOA

389/13 505/05 388 Left by Serial.

388/13
not left by
central

प्रत्येक आदेश (दिवाण) सं 2/FORM R. R. (Civil) No. 2
विषयवार मोरगाथ (विधि 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Num- ber	मामले का सं. Class of case	मामले का संख्यांक Number of case	पक्षों का नाम Name of parties	अपराध का विवरण Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संदेश Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले को निर्णय करने वाले न्यायालय का नाम Name of court deciding case	कटने की तारीख Date of destruction	अभिज्ञान की तारीख Date of Signature	टिप्पणियाँ Remarks
--	--------------------------------------	---	---	--	--	---	---	---	--	--	--	-----------------------

389/13 58/03 Giridhari Mandat 27/3/38 27/3/13 1/13 DO

390/13 16/38/00 Sameer Ahmad 37/3/11 31/2/13 1/13 DO

391/13 581/06 Raj Kumar etc 35/3/33 31/2/13 1/10 compound

392/13 DD No-54 B 19/4/13 Gurdar Singh etc 1st 31/2/13 1/25 Discharged

393/13 Kalandero for the month of July 2013
(C. 388/09 Alipur Fakir Mohd)
(C. 386/05 Ad. N. Panraj Bhandari)

394/13	589/06	Ramesh Kumar	32/4/34	1/8/13	1/25	Acquitted
395/13	44/11	Subhash Chand	27/3/38	2/8/10	1/155	Compound
396/13	562/09	Rameshwar etc	61/1/14	2/8/13	1/281	Acquitted
397/13	380/06	Pranod @ Bobby	25/5/05	2/8/13	1/82	Acquitted
398/13	237/02	Blana Devi	61/1/14	3/8/13	1/103	Fine
399/13	605/02	Amba etc	420/34	3/8/13	1/280	DO
400/13	412/09	Sonjay Pradhan etc	406/420	3/8/13	1/275	DO DO
401/13	542/02	Hackesh	22/3/38	5/8/13	1/10	Compound

प्राकृत्य आर आर (दिवाणी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवात (विषय 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

301

प्राप्त की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षियों का नाम Name of parties	अपराध की प्रकृति और इसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संदर्भ Abstract of final order	कागज पत्रों की संख्या Number of papers	मानले का निर्णय करने वाले न्यायालय का नाम Name of court deciding case	प्रदेश की तारीख Date of destruction	अंतिम हस्ताक्षर हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

402/13	252/08			Ram Ashree	229/338	5/8/13	1/2	compound				
403/13	189/05			Rajman	61/1/14	6/8/13	1/8	Acquitted				
404/13	400/03			Dharampat	229/304A	6/8/13	1/8	Acquitted				
405/13	192/13			Manmeet Kaur	229/337	6/8/13	1/12	Compound				
406/13	DD No. 92 B 31/7/13			Virender Chopra	3/181	6/8/13	1/15	Fine				
407/13	205/11			Bansari Lal Gupta	229/338	13/8/13	1/23	Abated				
408/13	197/04			Raj Kumar	25/54/59	14/8/13	1/13	Acquitted				
409/13	254/05			Vicky	229/310	12/8/13	1/22	Compound				
410/13	228/00			Mehadi Hossain	229/328	12/8/13	1/10	Compound				
411/13	266/08			Sanjay	229/328	12/8/13	1/10	Compound				
412/13	332/04			Vikas Dabur	229/337	19/8/13	1/13	Compound				
413/13	295/06			Sanjay	61/1/14	19/8/13	1/85	Undergone				
414/13	536/01			Raju	61/1/14	19/8/13	1/2	Acquitted				
415/13	05/02			Govind Singh	61/1/14	19/8/13	1/33	Acquitted				
416/13	59/12			Kemby Gaudin	229/337	19/8/13	1/108	Compound				
417/13	CC-1948/07			Pawan v/s Alarnet etc	229/337A	21/8/13	1/28	Dismiss				
418/13	200/05			Pooas Rajaj	229/200A	21/8/13	1/10	P/Bargaining				

प्रारूप आर आर (दिवानी) फॉर्म 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (विषय व दोष) SUBJECT-WISE GOSHWARA (S.E. R. L. F. 9)

प्रति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का सं. Class of case	मामले का संख्या Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाला कानून Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संख्या Abstract of final order	समाप्त पक्षों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नोट करने की तारीख Date of destination	रजिस्ट्रार की हस्ताक्षर Signature	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

419/13	313/06			Haraminder	25/5/19	21/8/13	1/9					Acquitted
420/13	431/03			Shiv Kumar	61/1/14	22/8/13	1/5					Fine
421/13	421/04			Shiv Kumar	61/1/14	22/8/13	1/105					Fine
422/13	199/02			Rani @ Rani	61/1/14	22/8/13	1/92					Acquitted
423/13	192/10			Jaki @ Zakir	225/338	23/8/13	1/131					Compound
424/13	492/06			Sahar	25/5/19	23/8/13	1/91					Acquitted
425/13	790/08			Shiv Kumar	61/1/14	23/8/13	1/52					Fine
426/13	152/04			Shiv Kumar	61/1/14	23/8/13	1/52					Fine
427/13	160/02			Rajman	61/1/14	23/8/13	1/93					Acquitted
428/13	506/06			Jitender et al	323/341	23/8/13	1/265					Compound
429/13	404/02			Mukesh Kumar et al	323/341	24/8/13	1/201					Convict
430/13	66/05			Anur Choudhan	229/338	24/8/13	1/98					P.O.
431/13	91/02			Shiv Kumar	61/1/14	24/8/13	1/95					Fine
432/13	226/02			Rajeev Kr. @ Raju	229/338	24/8/13	1/152					Compound
433/13	CC-21/13			Ravi Arora	1/5	25/8/13	1/55					Lok Adalat
434/13	7/04			Vijay Kr Talwar	325/34	25/8/13	1/62					Lok Adalat
435/13	419/10			Meena	323/34	25/8/13	1/69					Lok Adalat

MSIPO

प्राथम्य और आर्य (दिवाणी) - 24 FORM R. R. (Civil) No. 2

विषयवाचक नोटेशन (वि. वि. 9 देखिए) - SUBJECT WISE GUNWARA (SEE RULE 9)

क्रमांक Date of Receipt	क्रम Serial Number	मामले का विषय Subject	आपत्ति का विवरण Particulars of the Claim	प्रतिपक्ष वादी का सम्बन्ध Relationship of the Defendant	आपत्ति का संख्या Number of Papers	मामले का विषय Subject	मामले का दिनांक Date of Decision	मामले का दिनांक Date of Decision	अधिकारी का हस्ताक्षर Signature of the Officer	अधिकारी का नाम Name of the Officer
----------------------------	-----------------------	-----------------------------	--	--	---	-----------------------------	--	--	---	--

436/13 248/08 Harish Sharma etc 329/4 25/8/13 1/58 Lok Adalat

437/13 220/10 Deepak 4 25/8/13 1/125 Lok Adalat

438/13 175/99 Abhai etc 329/4 25/8/13 1/313 do -

439/13 131/10 Rajbir Singh 329/4 25/8/13 1/272 do -

440/13 396/10 Sikander 329/4 25/8/13 1/159 do -

441/12 CC-127/13 Yogesh Sharma vs State 156(2) 25/8/13 1/63 do -

442/12 CC-100/12 Chandan vs Pooja 156(2) 25/8/13 1/58 do -

443/12 CC-100/13 Jagdish Boro vs Tara Choudhary 158 25/8/13 1/58 do -

444/12 675/02 Bajaj Singh etc 31/1/55 26/8/13 1/253 do -

445/13 102/01/CEP Farooq 61/1/14 27/8/13 1/89 P.O.

446/13 289/10 Sher Mohd 229/338 27/8/13 1/159 Compound

447/13 222/04 Shiv Kumar 61/1/14 27/8/13 1/89 Fine

448/13 826/02 Rajdev etc 323/341/04 27/8/13 1/111 Acquitted

449/13 31/10 Jatin 229/56/14 27/8/13 1/153 P/Bargaining

450/13 Kalandra for the month of August 2013

(125/04 SP2 Nand Kishor Jaiswal)

COVER PAPER

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवस्तु गोश्वारा (विषय 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्रति की दिनांक Date of Receipt	क्रम सं. Serial Number	मामने का क्र. Case No.	पक्षकारों का नाम Name of parties	अपराध की प्र. में अपराध का विवरण Nature of offence and applicable	अंतिम आदेश का संक्षेप Abstract of final order	फाइल पर की पंख्या Number of papers	मामने का विनिर्णय करने वाले न्यायाधीश का नाम Name of court deciding case	नाष्ट करने की दिनांक Date of destruction	अभिलेखण्ड के रजिस्ट्रार की हस्ताक्षर Signature	टिप्पणी Remarks		
1	2	3	4	5	6	7	8	9	10	11	12	13

Sh. Dheeraj Mor M.M. Rohini Court PS Model Town
September - 2013

451/13	736/00	Ram Kumar etc	420/411	2/9/13	1/319	P/Bargaining
452/13	562/05	Rani @ Rano	61/1/14	2/9/13	1/103	Acquitted
453/13	246/10	Gagan etc	323/411	2/9/13	1/155	Acquitted
454/13	DD No - 344 2/8/13	Ramkesh	146/196	2/9/13	1/23	Disch
455/13	51/02	Rakesh Sood	61/1/14	3/9/13	1/165	Abatiff
456/13	51/13	Dheeraj Mor	420/411	2/9/13	1/319	P/Bargaining
457/13	575/98	Dharmo Devi	61/1/14	3/9/13	1/185	Disch
458/13	222/06	Rajman	61/1/14	4/9/13	1/85	Acquitted
459/13	89/02	Rajman	61/1/14	4/9/13	1/29	Acquitted
460/13	14/01	Sunil	22/54/59	5/9/13	1/115	Acquitted
461/13	483/11	Gopal	323/411	5/9/13	1/103	Undergone
462/13	202/10	Aman @ Montu	323/411	6/9/13	1/282	Compound
463/13	696/01	Narendra etc	323/341	6/9/13	1/261	Compound
464/13	CC-1800/08	Ranjeet Singh vs. Dharam Singh	340/195	7/9/13	1/101	Disch
465/13	18/04	Subhash	229/330	7/9/13	1/27	P.O

Search & Seizure - 11/10/13

प्रारूप आर आर (दिवानी) नं- 2 FORM R. R. (Civil) No. 2
 सिपयवार मोरवा (निबम २ देखिए), SI BHUJWANE GOSHWARA (SEE RULE 9)

प्राप्त की दिनांक Date of Receipt	क्रम नं. Serial Number	माग का का Case of	प्राप्त का नं. Number of	प्राप्त का नाम Name of parties	अपराध का प्रकार और प्राप्ति का वर्गीकरण Nature of offence, and its applicability	प्राप्त का दिनांक Date of receipt	अपराध का मंजूर Abstract of final order	प्राप्त का नं. Number of papers	मागने का विवरण करने वाले न्यायालय का नाम Name of court deciding case	प्राप्त का दिनांक Date of destruction	अपराध का वर्गीकरण Record Keeper's Signature	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
466/13	231/13			cancellation	363	2/9/13	1/9	1/9	Cancelled			
467/13	624/01			Ramwati	61/1/14	2/9/13	1/13	1/13	Acquitted			
468/13	309/94			Vijender etu	379/411	4/9/13	1/45	1/45	Acquitted			
469/13	76/95			Satender etu	506/303/880	4/9/13	1/675	1/675	Dismissed			
470/13	612/99			Kewar Kishore	420/408	9/9/13	1/231	1/231	Compound			
471/13	362/01			Sonjay etu	323/341	9/9/13	1/235	1/235	Acquitted			
472/13	424/01			Rajesh	596	10/9/13	1/125	1/125	Compound			
473/13	522/01			Shri Mohan @ Javed	506/303/880	10/9/13	1/125	1/125	Compound			
474/13	60-15/13			Armed v/s Ziauddin		11/9/13	1/31	1/31	Dismissed			
475/13	60-15/13			Armed v/s M/s Ziauddin		11/9/13	1/31	1/31	Dismissed			
476/13	581/05			Kamauddin	61/1/14	11/9/13	1/85	1/85	Acquitted			
477/13	598/02			Shyam Lal etu	341/323	11/9/13	1/121	1/121	Acquitted			
478/13	351/01			Bishwanath	279/338	12/9/13	1/121	1/121	Undone			
479/13	166/11			Banwar	425	12/9/13	1/121	1/121	P/Bargaining			
480/13	66-662/03			Mahipal v/s Ashok Bhowan	200/408	12/9/13	1/25	1/25	DD			
481/13	414/92			Tony	279/338/304	12/9/13	1/121	1/121	Acquitted			
482/13	580/06			Meena Bhangra	323/341	13/9/13	1/101	1/101	Quashed			

Seal & Signature of the Officer

0

483/13 19/9/13

483/13 89/13

Anant @ Raju Nepali 25/50/59 13/9/13 $\frac{1}{21}$ Undergone

484/13 342/06

Rajesh 25/50/59 13/9/13 $\frac{1}{125}$ Undergone

485/13 342/07

Dhirendra Mishra 17/9/13 $\frac{1}{115}$ Acquitted

486/13 cc-81/12

Meera Gupta v/s Narendra 156(3) 17/9/13 $\frac{1}{83}$ Dismissed

487/13 481/03

Rashid 356/379 18/9/13 $\frac{1}{201}$ Convict

488/13 cc-108/13

Bhujet Singh v/s Pawan Khanna 156(3) 19/9/13 $\frac{1}{125}$ DNP

489/13 259/97

Dinesh et al 420/34 20/9/13 $\frac{1}{293}$ Acquitted

490/13 cc-1404/02

PDO v/s M/s Jaipur Golden 200 20/9/13 $\frac{1}{221}$ Dismissed

491/13 07/10

Chatterpal 279/332 21/9/13 279/332 $\frac{1}{139}$ P.O

492/13 44/06

Ajay Kr Mehta 288/332 21/9/13 $\frac{1}{111}$ M. cell

493/13 279/332

Chatterpal 279/332 21/9/13 279/332 $\frac{1}{139}$ P.O

494/13 250/09

Parveen 329/411 23/9/13 $\frac{1}{107}$ Compound

495/13 113/07

Sanjay Mehta 25/54/59 23/9/13 $\frac{1}{131}$ Acquitted

496/13 845/01

Pawan Chand 279/3044 24/9/13 $\frac{1}{181}$ Acquitted

497/13 cc-198/10

PDO v/s Raj Aggarwal 2800PC 24/9/13 $\frac{1}{379}$ D.D

498/13 669/01

Udayveer Singh et al 323/301 25/9/13 $\frac{1}{353}$ Acquitted

499/13 434/07

Deepak @ Momi 329/411 26/9/13 $\frac{1}{185}$ Undergone

500/13 167/08

Rajesh et al 324/34 26/9/13 $\frac{1}{129}$ Convict

501/13 cc-205/07

M/s K.V. Hosier v/s Anon Dase 420 26/9/13 $\frac{1}{107}$ Dismissed

502/13 50/01

Hari Chand 25/54/59 27/9/13 $\frac{1}{213}$ Acquitted

परूप आर आर (दिवानी) में 2 FORMER R. (Civil) No. 2
विषय वार गोश्वारा (विषय 9 देखिए) SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम Serial Number	काल Class of case	संख्या Number	पक्षों का नाम Name of parties	अपराध की प्रकृति और इसका प्रा. प्रा. कानूनी विधि Nature of offence and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	आदेश की तारीख Date of decision	अभिलेखित करने वाले रिकार्ड कीपर का हस्ताक्षर Signature	टिप्पणी Remark
1	2	3	4	5	6	7	8	9	10	11	12	13

503/13	606/02			Satpal Singh	353/186	27/9/12	1/89	Administrative				
504/13	137/03			Jai Kishan	279/332	28/9/12	1/161	Fine				
505/13	164/13			Toginder Singh Chhabra	2355/12	28/9/13	1/95	Fine				
506/13	310/06			Baljeet Singh	384/506/34	28/9/13		Quashed				
507/13	552/98			Sarla Sharma	448/380	30/9/13	1/329	Quashed				
508/12				Kalendra for the month of September 2013								

509/13	558/01			Charan Kumar	255/59	01/10/13	1/23	Dequitted				
510/13	281/02			Dheeraj Singh	377/304/2	02/10/13	1/202	Dequitted				
511/13	662/99			Amar Nath et al	380/418	02/10/13	1/489	Quashed				
512/13	149/13			Cancellation	363	4/10/13	1/69	Cancelled				
513/13	124/12			Vijay @ Mohi et al	379/411	4/10/13	1/183	Compounded				
514/13	198/03			Manoj Yadav	361	5/10/13	1/369	Absconder (PO)				
515/13	395/00			Vinod	379/420	5/10/13	1/632	Absconder (PO)				
516/13	CC-605/02			Madhu Bhatia vs Parth Raj	190/111	07/10/13	1/153	Dismissed				
517/13	253/12			Mohit Gupta	274/338	7/10/13	1/191	Compounded				
518/13	492/02			Pintoo	2554/59	9/10/13	1/221	Absconder (PO)				

519/13 481/06 Rajman 61/1/14 9/10/13 $\frac{1}{85}$ Acquitted
520/13 312/366/11 PPO v/s Sunil Kumar et al 200 crm 9/10/13 $\frac{1}{225}$ Fine
521/13 550/03 Rajender 61/1/14 10/10/13 $\frac{1}{95}$ Fine
522/13 209/04 Rajender 61/1/14 10/10/13 $\frac{1}{82}$ Fine
523/13 103/05 Rajender 61/1/14 10/10/13 $\frac{1}{111}$ Fine
524/13 195/00 Jatinpal et al 384/24 10/10/13 $\frac{1}{169}$ Acquitted
525/13 261/01 Shankar 61/1/14 10/10/13 $\frac{1}{111}$ Acquitted
526/13 437/11 Sonu Soni 406/100 19/10/13 $\frac{1}{75}$ Absconded (PO)
 attached file 437/11 40 Deepak Soni DOB 19/2/13 563
527/13 582/02 Surrender Kumar 418/420 19/10/13 $\frac{1}{329}$ Abated
528/13 428/02 Vilayati Ram et al 419/100 19/10/13 $\frac{1}{163}$ Abated

529/13 250/00 Sham Singh 250/305/100 19/10/13 $\frac{1}{111}$ Acquitted
530/13 440/98 Devender Karna 210/55/100 21/10/13 $\frac{1}{281}$ Acquitted
531/13 298/01 Monica Shah 329/411 23/10/13 $\frac{1}{231}$ Acquitted
532/13 281/04 Veer Singh 61/1/14 23/10/13 $\frac{1}{115}$ Fine
533/13 532/04 Vikash Chaudhan @ Wicky 30/10/13 $\frac{1}{203}$ Absconded (PO)
534/13 183/02 Ram Dhan et al 61/1/14 31/10/13 $\frac{1}{159}$ Acquitted
535/13 246/08 Sonu 25/52/159 31/10/13 $\frac{1}{87}$ Acquitted
536/13 238/08 Rajman 61/1/14 31/10/13 $\frac{1}{88}$ Acquitted
537/13 318/98 Mahenderpal 326 21/10/13 $\frac{1}{162}$ Acquitted
538/13 CC-329/11 Akhok Kumar vs Ravinder Kumar 200 crm.
 22/9/14 $\frac{1}{123}$ Dismissed

प्रारूप आर आर (डिवीन) स 2/FORM R. R. (Civil) No. 2
विशेषात मोरवार : विषय २ देखिए/SUBJECT WISE GOSHWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम सं. Serial Number	मामले का क्र. Case No.	प्रकार का क्र. Name of Cases	आरोप की विवरण Name of offence, and applicable	आदेश का दिनांक Date of order	अंतिम आदेश का संख्या Abstract of final order	कानून पत्रों की संख्या Number of papers	मामले का निर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अंतिम आदेश की तारीख Date of Receipt	टिप्पणी Remarks
1	2	3	4	5	6	7	8	9	10	11	12

SH. Dharmy Mor MM PS Model Town

539/13	279/07	S/P	Goviad	61/1/14	11/13	5/93		Undergone			
540/13	112/08	S/P	Chandhari	61/1/14	6/11/13	1/81		Acquitted			
541/13	228/06	S/P	Vinod	61/1/14	8/11/13	1/238		Acquitted			
542/13	243/13	S/P	Cancellation	228/8000	2/11/13	1/22		Canceled			
543/13	21/03	S/P	Rajender	61/1/14	8/11/13	1/42		Acquitted			
544/13	595/98	S/P	Shiv Kumar	25/04/14	8/11/13	1/151		Undergone			
545/13	526/05	S/P	Rajender	61/1/14	12/11/13	1/19		Completed			
546/13	41/13	S/P	Nikhil Chaudhary	328/011	12/11/13	1/503		Convicted			
547/13	532/99	S/P	Raj Kumar et al	328/011	12/11/13	1/503		Convicted			
548/13	463/04	S/P	Rajman	61/1/14	11/11/13	1/121		Acquitted			
549/13	81/05	S/P	Rajman	61/1/14	12/11/13	1/89		Acquitted			
550/13	49/06	S/P	Anand	328/011	12/11/13	1/143		Acquitted			
551/13	378/04	S/P	Nabat Ram	61/1/14	13/11/13	1/101		Abscondent			
552/13	600/00	S/P	Ammonia Khan et al	3 P.D. P.P. et al	13/11/13	1/132		P.O.			
553/13	208/08	S/P	Pawan @ Deepak	25	20/11/13	1/129		Acquitted			
554/13	06-25/95	P.P.O	U/S J.K. Bhatia	24(1)00	20/11/13	1/219		Acquitted			

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरखवा (विषय 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

दिनांक Date of Receipt	क्रम सं. Serial Num- ber	चक्र का चक्र Class of Case	प्रकार का चक्र Name of Party	अग्रिम की प्रकृति और उसके कारण की विधि Nature of offence and its applicable	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.	अग्रिम का चक्र सं. Serial No.
Date of Receipt	Serial Num- ber	Class of Case	Name of Party	Nature of offence and its applicable	Serial No.	Abstract of factual order	Number of papers	Name of court deciding case	Date of destruction	Record Keeper's Signature	Remarks	Remarks

555/13	396/08	S/V	Rajman	61/1/14	21/11/13	1/81	Acquitted
556/13	27/11	S/V	Mukesh Kr.	329/144	21/11/13	1/163	Compound
557/13	321/05	S/V	Jay etc.	328/344	21/11/13	1/21	Acquitted
558/13	312/13	S/V	Sandeep Puggal	323/508	26/11/13	1/83	Compound
559/13	521/04	S/V	Ajiet	229/388	28/11/13	1/113	Acquitted
560/13	281/08	S/V	Atul et al	329/144	22/11/13	1/295	Compound
561/13	52/05	S/V	Krishna Prasad	322/144	22/11/13	1/15	Acquitted
562/13	659/05	S/V	Harish Chandra	322/144	22/11/13	1/15	Compound
563/13	628/06	S/V	Sanjay etc.	322/144	22/11/13	1/301	Acquitted
564/13	621/03	S/V	Shiv Kumar	323/344	30/11/13	1/93	Undergone
565/13	152/08	S/V	Mohit Gupta	229/328	30/11/13	1/105	Compound
566/13	62/02	S/V	Shiv Kumar	61/1/14	30/11/13	1/61	Undergone
567/13	235/07	S/V	Shiv Kumar	61/1/14	30/11/13	1/21	Undergone
568/13	603/04	S/V	Raju	229/3044	30/11/13	1/232	DO
569/13	66-122/12	DSF DC vs	Mukesh Kr	138	30/11/13	1/32	Dismissed
570/13	6-123/13	do vs	Suglar Singh	138	30/11/13	1/32	do

प्रारूप आर आर (दियाना) स-2/FORM R.R. (Civil) No. 2
विपक्ष गोरवा - नियम 9 देखिए। (SEE RULE 9)

प्राप्त दिनांक Date of Receipt	स-न सं. Serial Number	किस के Case of	सं. सं. Number of	पक्षकार का नाम Name of parties	अपराध के प्रकार जिस आलोचना की जाती है Nature of offence and law applicable	आदेश का दिनांक Date of final order	अन्तिम आदेश का संदेप Abstract of final order	कागज पत्रों की संख्या Number of papers	समाप्त के विनिर्देश करने वाले न्यायालय का नाम Name of court deciding case	आदेश देने की तारीख Date of restriction	संयोजक का हस्ताक्षर Record Keeper's Signature	टिप्पणी Remarks
--	--------------------------------	-------------------------	----------------------------	---	---	--	--	---	--	---	--	--------------------

571/13	cc-174/13	DSFDC	W/C	Vinod K.	138	30/11/13	1/32	do	Dismissed			
572/13	cc-175/13	do	W/C	Mohd Wasim	138	30/11/13	1/32	do	do			
573/13	cc-176/13	do	W/C	Dharamveer	138	30/11/13	1/35	do	do			
574/13	cc-177/13	do	W/C	Mukesh K.	138	30/11/13	1/32	do	do			
575/13	cc-178/13	do	W/C	Pawan K.	138	30/11/13	1/32	do	do			
576/13	cc-179/13	do	W/C	Sunil Butti	138	30/11/13	1/32	do	do			
577/13	cc-180/13	do	W/C	Shree Chand	133	30/11/13	1/32	do	do			
578/13	cc-181/13	do	W/C	Shree Chand	138	30/11/13	1/32	do	do			
579/13	cc-182/13	do	W/C	Dharmveer K.	138	30/11/13	1/32	do	do			
580/13	cc-183/13	do	W/C	Joginder Chander	138	30/11/13	1/32	do	do			
581/13	cc-184/13	do	W/C	Bachan Prakash	138	30/11/13	1/32	do	do			
582/13	cc-185/13	do	W/C	Joginder Singh	138	30/11/13	1/32	do	do			
583/13	cc-186/13	do	W/C	Muni Ram	128	30/11/13	1/35	do	do			
584/13	cc-187/13	S/V	Laxman	254/281	23/11/13	1/221	do	do	do			
585/13	cc-188/13	S/V	Moidul Hossain	411	23/11/13	1/321	do	do	do			
586/13	cc-189/13	S/V	Abul Kalam	324	23/11/13	1/62	do	do	do			
587/13	cc-190/13	S/V	B. R. Chandra	325	23/11/13	1/82	do	do	do			
588/13	cc-191/13	S/V	Sanjay et al	341/325	23/11/13	1/225	do	do	do			

प्रारूप आर आर (दिवानी) से 2/FORM R. R. (Civil) No. 2
विषयवार गोश्वारा (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्रति की तारीख Date of Receipt	सं. Serial Num- ber	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षों का नाम Name of parties	अपराध की प्रकृति और उसकी लागू होने वाली विधि Nature of offence, and law applicable	अंतिम आदेश की तारीख Date of final order	अंतिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेख/पान के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

589/13 MT	464/05	S/V		Badkef Kumar etc	341/322	23/11/13	1/11		Cok Adolat			
590/13	15/08	S/V		Dalbir Singh	329/111	23/11/13	1/21		do-			
591/13	12/12	S/V		Deepak @ Monu etc	329/111	23/11/13	1/215		do-			
592/13	218/10	S/V		Ashay Raj	229/338	23/11/13	1/105		do-			
593/13	252/08	S/V		Rahul etc	356/329	23/11/13	1/102		do-			
594/13	219/10	S/V		Naveen Kr	229/338	23/11/13	1/149		do-			
595/13	222/08	S/V		Pawan	329/356/111	23/11/13	1/125		do-			
596/13	702/03	S/V		Chander Singh	329/111	23/11/13	1/121		do-			
597/13	702/03	S/V		Durga Chandra	329/111	23/11/13	1/121		do-			
598/13	612/02	S/V		Akshay Makar	229/338	23/11/13	1/191		do-			
599/13	258/03	S/V		Mohd Kabeem etc	329/111	23/11/13	1/263		do-			
600/13	280/06	S/V		Brahm Singh	325/111	23/11/13	1/121		do-			
601/13	84/03	S/V		Raj Mohd etc	323/341	23/11/13	1/112		do-			
602/13	122/08	S/V		Madhu	229/338	23/11/13	1/115		do-			
603/13	259/11	S/V		Kapton Singh etc	382/111	23/11/13	1/125		do-			
604/13	259/11	S/V		Angad etc	329/111	23/11/13	1/271		do-			
605/13	29/08	S/V		Vinod Kr. etc	329/111	23/11/13	1/249		do-			
606/13	132/06	S/V		Kishon Choud	329/341	23/11/13	1/65		do-			
606/13	03/13	S/V										

प्राप्त्य आर आर (दिवानी) से 2/FORM R. R. (Civil) No. 2
विषयवार गोरवाण (विषय 9 देखिए) SUBJECT-WISE GOSHIWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम नं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिनेता के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
607/13	142/08	S/V		Hormender @ Harsender	328/41	23/11/13	1/123		Lok Adalat			
608/13	316/05	S/V		Vicky @ Anil	324/506	23/11/13	1/161		—do—			
609/13	124/99	S/V		Sonjay Pannwar	328/41	23/11/13	1/225		—do—			
610/13	419/03	S/V		Soni/ Khurans	275/337	23/11/13	1/119		—do—			
611/13	273/11	S/V		Shashi @ Ajay	328/41	23/11/13	1/129		—do—			
612/13	325/12	S/V		Son/uh @ Shintu	381/41	23/11/13	1/269		—do—			
613/13	301/99	S/V		Babu Ruan etc	328/41	23/11/13	1/273		—do—			
614/13	42/03	S/V		Devender Kumar	325/41	23/11/13	1/223		—do—			
615/13	384/03	S/V		Isfajj Mohd etc	328/41	23/11/13	1/223		—do—			
616/13	276/13	S/V		Guru Narain	279/338	23/11/13	1/31		—do—			
617/13	422/04	S/V		Rowi	325/341	23/11/13	1/92		—do—			
618/13	155/12	S/V		Mohan Lal Jindal	279/337	23/11/13	1/113		—do—			
619/13	316/04	S/V		Komal Singh v	279/338	23/11/13	1/122		—do—			
620/13	132/90	S/V		Sonjay Verma	328/41	23/11/13	1/107		—do—			
621/13	405/11	S/V		Lal Babu	279/338	23/11/13	1/191		—do—			
622/13	305/07	S/V		Jag Bhushan	328/41	23/11/13	1/123		—do—			
623/13	652/06	S/V		Badeup Kumar	328/41	23/11/13	1/123		—do—			

फारम आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरवात (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अपराध की प्रकृति और उसको लागू होने वाली विधि Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों की संख्या Number of papers	मामले का विनिर्णय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
625/13	258/11	S/V		Rajeev @ Ajay	375/411	23/11/13	1/29		Leak Adalat			
626/13	300/05	S/V		Gulab Singh	2/10/58	23/11/13	1/129		do			
627/13	613/05	S/V		Ma Geeta	278/332	23/11/13	1/123		do			
628/13	15/11	S/V		Prashant Kaurk et al	375/411	23/11/13	1/209		do			
629/13	308/03	S/V		Istayag Mohd	379/411	23/11/13	1/212		do			
630/13	605/05	S/V		Agarwal Kham	279/335	23/11/13	1/127		do			
631/13	66/13	S/V		Anil Kumar	279/338	23/11/13	1/113		do			
632/13	705/03	S/V		Ramesh Singh	379/411	23/11/13	1/135		do			
633/13	cc-113/13			Sapna Khanna vs. M.K. Tekra	Feb 138	23/11/13	1/21		do			
634/13	cc-87/13			Deepa Rani vs. Sunil Batra	138	23/11/13	1/65		do			
635/13	cc-124/13			M/S MTANDT vs. M/S R.K. Builders	138	23/11/13	1/89		do			
636/13	cc-205/13			M.K. Summah Lal Chaurasiya vs. Ramesh Deyan	138	23/11/13	1/91		do			
637/13	cc-152/13			M/S. MTANDT vs. R.K. Builders	138	23/11/13	1/59		do			
638/13	cc-111/13			Rajni Jain vs. M/S. Asig Light	138	23/11/13	1/139		do			
639/13	cc-72/13			R.P. Singh vs. Meenu Bhatia	128	23/11/13	1/85		do			
640/13	cc-216/13			S. Gurbareet Singh	279/337	23/11/13	1/175		do			
641/13												
642/13												

[illegible]

December 2013 RC Model Town

Ch. Dheeraj Mor Col Mrs (North) Rohini Corst

643	13	329/08 S/V	Rahul Aggarwal	288/2040	3/14/13	1/102	Acquitted
644	13	300/99 S/V	Anil Kumar	279/357	5/12/13	1/223	Convicted
645	13	159/03 S/V	Pawan Kumar	325/411	5/12/13	1/325	Abandoned (PO)
646	13	294/02 S/V	Rakesh Juneja et al	151/506/323	6/12/13	1/551	Acquitted
647	13	78/98 S/V	Vijay Singh et al	379/411	6/12/13	1/515	Compound
648	13	265/11 S/V	Rajesh Kumar	255/401	8/12/13	1/200	Compound
649	13	167/12 S/V	Chandrabhan @ Kano	221/175	10/12/13	1/106	Acquitted
650	13	552/04 S/V	Rajender et al	61/1/1/4	10/12/13	1/211	Abandoned (PO)
651	13	281/01 S/V	Satender Singh	326	11/12/13	1/202	Convict
652	13	159/13 S/V	Bhupendra @ Mamon et al	323/341	11/12/13	1/89	Compound
653	13	222/10 S/V	Sarinder Singh	379/411	11/12/13	1/309	Abandoned (PO)
654	13	247/04 S/V	Sonu @ Mamon	25/54/59	12/12/13	1/102	(PO)
655	13	cc-140/13	Ravleen Jain w/ Rajender Bhatt	138	12/12/13	1/41	Compound
656	13	722/07 S/V	Paalmani	381/411	13/12/13	1/223	(PO)
657	13	32/08 S/V	Vimla Rajaj	337/427	13/12/13	1/105	Compound
658	13	59/12 S/V	Sanjay Negi	279/411	13/12/13	1/289	Compound

प्रारूप आर आर (दिवानी) सं 2 FORM R. R. (Civil) No. 2
विषयवार गोरवार (नियम 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Number	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षकारों का नाम Name of parties	अदालत की प्रकृति और उसको लागू होने वाले विधि Nature of offence and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कामले पत्रों की संख्या Number of papers	मामले का विनिर्देश करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	अभिलेखपाल के हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13
659/13	39/12	S/V		Shiv Kumar @ Shiv	299/411	16/12/13	1/43		Compound			
660/13	259/05	S/V		Mohd Infa	255/450	16/12/13	1/109		(P)			
661/13	322/13	S/V		Rajendra	283	16/12/13	1/41		Fine			
662/13	57/04	S/V		Dharminder	279/338	16/12/13	1/125		Acquitted			
663/13	DD No. 285			Narela Har Swaroop		16/12/13	1/162		RR			
	19/2/10											
664/13	312/12	S/V		Dharam Dass	279/411	17/12/13	1/245		Compound			
665/13	200/11	S/V		Ramesh Kumar	279/338	18/12/13	1/16		Compound			
666/13	278/03	S/V		Mohd Kumar	279/338	18/12/13	1/16		Compound			
667/13	32/09	S/V		Roadrup	279/338	19/12/13	1/169		Compound			
668/13	200/11	S/V		Mohan	279/338	20/12/13	1/113		Compound			
669/13	614/04	S/V		Sanjay @ Babo	375/411	20/12/13	1/155		Acquitted			
670/13	337/13	S/V		Manoj ete	12/9/55	18/12/13	1/63		Fine			
671/13	cc-238/13			Mahesh (Precautionary Application)		18/12/13	1/12		Disposed			
672/13				Sunil Batra vs. Brij Rudhan (Misc App)		16/12/13	1/25		Disposed			
673/13				Kalandog for the month of December-2013								
674/13	194/12	S/V		Avi Kumar Agar	279/338	21/11/13	1/113		Compound			

676/180

प्रारूप आर आर (दिवानी) सं 2/FORM R. R. (Civil) No. 2
विषयवार गोरुवारा (विधि 9 देखिए)/SUBJECT-WISE GOSHWARA (SEE RULE 9)

प्राप्ति की तारीख Date of Receipt	क्रम सं. Serial Num- ber	मामले का वर्ग Class of case	मामले का संख्यांक Number of case	पक्षियों का नाम Name of parties	अपराध की प्रकृति और इसकी लागू होने वाली विधि Nature of offence, and law applicable	अन्तिम आदेश की तारीख Date of final order	अन्तिम आदेश का संक्षेप Abstract of final order	कागज पत्रों का संख्या Number of papers	मामले का विनिश्चय करने वाले न्यायालय का नाम Name of court deciding case	नष्ट करने की तारीख Date of destruction	आधिकारपाल का हस्ताक्षर Record Keeper's Signature	टिप्पणियाँ Remarks
1	2	3	4	5	6	7	8	9	10	11	12	13

675/563/2

M. Town

6/1/14 Ex. Act

State vs Narwada

9/13

3/11

Undergone

676/180

596/3

M. Town

379/482/411

State vs Surrender

4/13

5/247

Compounded/EC